NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)- 527 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Impressions Services Pvt. Ltd. Vs. Picadily Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Karan Bindra, Advocate

For the Respondent (s): None

ORDER

It appears that steps have not been taken by the Bench Officer for effecting service on the Corporate Debtor. Let the steps be taken by the Bench Officer.

To come up on 18th December, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)

-8-d-1

(Sapna Bhatia)